NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/215/2016

NAME OF THE PETITIONER(S)

: S. Martin

NAME OF THE RESPONDENT(S)

: Akshaya Textiles Limited and another

UNDER SECTION

: 111 A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel For 18t Respondent

2. M. PREMKUMAR.

For: R. SPINIVIN .

coul for position

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that Hon'ble High Court of Delhi has passed an order in a writ petition filed by R2 and he sought time for submitting the same after obtaining a copy. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)